

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
Guwahati**

ITEM NO. 09

IA No. 61 of 2018

In C.P. No. 30/130/213/241/242/144/GB/2018

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): **Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023**

In the matter of:

Shehla Rahman
V/s

M/s. Shamshun Tea & Industries Pvt. Ltd. & Others.

Section: Under Section 130, 213, 241, 242, 244 (1) read with Section 59 of Companies Act, 2013

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. R. K. AGARWAL	Advocate	Petitioner	Present in person
2.	MS. DIMAPONI KALITA	Advocate	Petitioner	Conference
3.	MR. DHIRAJ KUMAR JAIN	CA	R1 & 5	

ORDER

Date of Order: 19.01.2023

The matter is taken up for hearing through Video Conferencing. Heard the parties present.

2. In view of the Order passed in C.P. No. 30/130/213/241/242/144/GB/2018, this matter is adjourned.

3. **List the case along with the main Company Petition on 16.03.2023.**

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)**

// D-19.01.2023//

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)**